

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 104

C.P. (IB)/72(CH)2024

IN THE MATTER OF:

Deepak Jain (PG)

...

Petitioner

Under Section: 94, IBC 2016

Order delivered on 16.05.2024

Due to paucity of time, the matter could not be taken up today, hence the matter adjourned to 13.06.2024.

Sd/-

Court Officer